



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/4510/2023 FIXED	SIMA RANI DAS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
54	WP(C)/3341/2019 AT 2:00 PM	SHALINI KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	WITH I.A.(Civil)/2063/2020 in WP(C)/3341/2019	LEENA DOLEY AND 6 ORS. Versus SHALINI KHAN AND 4 ORS.	MR. B D KONWAR SR. ADV. SC, APSC MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
	WITH I.A.(Civil)/189/2021 in WP(C)/3341/2019	SASWATI DAS Versus SHALINI KHAN AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, APSC
55	WP(C)/3344/2019	GIRBANI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	WITH I.A.(Civil)/2060/2020 in WP(C)/3344/2019	LEENA DOLEY AND 6 ORS. Versus GIRBANI DEKA AND 4 ORS.	MR. B D KONWAR SR. ADV. SC, APSC MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
56	WP(C)/4719/2020	LEENA DOLEY AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. SC, APSC MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SR. GA, ASSAM

WITH
I.A.(Civil)/148/2021
in WP(C)/4719/2020

LEENA DOLEY AND 6 ORS.
Versus
KONGKON JYOTI SAIKIA AND 265

MR. B D KONWAR SR. ADV. SC, APSC
MR R KALITA
MR. R SALOI
MR H AGARWAL
MR J SINGH

MOTION

57 WP(C)/4253/2023
WITH WP(C)/6532/1999(D/O),
WITH WP(C)/6480/2002(D/O),
FIXED

MADHAB CH. ROY
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. I CHOUDHURY
MD E AHMED
SC, SEC. EDU.

58 WP(C)/4686/2023
FIXED

AMALANGSHU DAS
Versus
THE STATE OF ASSAM AND 3 ORS.

MR H R CHOUDHURY
S. TALUKDAR
SC, ELEM. EDU

ADMISSION

59 WP(C)/6132/2022
B/O

PRODIP KUMAR KHOUND
Versus
THE STATE OF ASSAM AND 5 ORS

MRS. R DEVI
SC, HIGHER EDU
GA, ASSAM
SC, AG
SC, FINANCE

60 WP(C)/6998/2022
FIXED

DIMBESWAR SAIKIA
Versus
THE STATE OF ASSAM AND 6 ORS.

MS RUKMINI BARUA
MS PADMINI BARUA
SC, P AND R.D.
GA, ASSAM
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 4

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
19	Crl.A./91/2017 <u>6 Y 5 M 28 D</u> :WITH LCR 4 FILES, P.B.-2, FIXED	SRI BHASKAR JYOTI NATH Versus THE STATE OF ASSAM and ANR	MR. A CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH MR. D BORA MR. D BORA MR. N MAHAJAN MR N K PHUKAN	PP, ASSAM
20	WITH Crl.A./187/2017 <u>6 Y 5 M 28 D</u> :	SRI KUMUD DAS @ JAN DAS Versus STATE OF ASSAM and ANR	MR.H NATH MR. A CHOUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS MR. D BORA	PP, ASSAM

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/4611/2023 FIXED	RUBIYA AKHTAR CHOUDHURY Versus ASSAM STATE ELECTION COMMISSION AND 3 ORS	MR. A R TALUKDAR	SC, ASEC
ADMISSION				
54	WP(C)/1038/2023 FIXED	KANHAIYA YADAV Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
49	Bail Appln./2622/2023 WITH BA/3409/2022 (D/O). WITH SCANNED COPY OF CASE RECORD. FIXED	SURAJ SEN @ CHOTU Versus THE STATE OF ASSAM	MR. A K SHARMA MR R KASHYAP MR. A AHAD	F K R AHMED PP, ASSAM
ORDERS				
50	I.A.(Civil)/769/2020 FIXED in Review.Pet./124/2019 WITH Review.Pet./124/2019 WITH FAO/29/2018(D/O)	SMTI. GEETA CHANGKAKOTI AND 4 ORS. Versus SHRI JAGAN CHANGKAKOTI @ JITU AND ANR SMTI. GEETA CHANGKAKOTI AND 4 ORS. Versus SHRI JAGAN CHANGKAKOTI @ JITU AND ANR	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. S SHARMA	MR B D DAS (R-1,2) MR H K SARMA (R-1,2) MR. D THAOSEN MS B B HUSSAIN (R-1,2)
51	I.A.(Civil)/2388/2023 WITH WP(C)/1969/2020(D/O), FIXED in WP(C)/1969/2020	OIL AND GAS EMPLOYEES UNION AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	MR B D DAS (R-7) GA, ASSAM MR. K KALITA (R5, R6) MR. C CHAKRAVARTY MS R DEKA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
62	Bail Appln./2359/2023 WITH SCANNED COPY OF CASE RECORD. FIXED.	ABDUL MALEK SARKAR @ MD. MALEK SARKAR Versus THE STATE OF ASSAM ANR.	MR R S CHAUHAN	PP, ASSAM
ORDERS				
63	Crl.A./210/2023 WITH LCR (FOUR FILES). FIXED.	SANTOSH SINGH YADAV Versus THE STATE OF ASSAM AND ANR.	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
	WITH I.A.(Crl.)/497/2023 in Crl.A./210/2023	SANTOSH SINGH YADAV Versus THE STATE OF ASSAM AND ANR.	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

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Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
61 WP(C)/116/2021 FIXED	DHANESWAR BISWAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, TAXATION MR. R BARPUJARI SC, REVENUE
ORDERS			
62 I.A.(Civil)/3394/2022 WITH WP(C)/4894/2021(D/O), B/O in WP(C)/4894/2021	FUZAIL AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. T K DEY	GA, ASSAM SC. AGRICULTURE
HEARING			
63 WP(C)/3846/2012 (TOP OF THE LIST), FIXED	AKAN CHANDRA DUTTA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.J ROY SC, H P C L ASSTT.S.G.I.
64 WP(C)/512/2016 B/O	HIMANJAL KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR M HALOI MR R CHAKRAVORTY MR R CHAKRAVORTY MS. T BEGUM	MR. T C CHUTIA MR G KAKOTI (R7) MR. P THAKURIA (R7) MR D K ROY MS. I KAKATI MR. D KHAKHALARY (R7) SC, SOCIAL WELFARE
WITH 65 Cont.Cas(C)/12/2018	HIMANJAL KALITA Versus MINAKSHI SUNDARAM	MR M HALOI MR R CHAKRAVORTY MS. T BEGUM	MR. B GOSWAMI MR. P KAKATI

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MR S BORGOHAIN

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
51	RSA/138/2023 B/O	FATIK ALI AND 2 ORS. Versus AZMAT ALI AND 8 ORS.	MR. B C DAS MS. I DAS	
	WITH I.A.(Civil)/2443/2023 in RSA/138/2023	FATIK ALI AND 2 ORS. Versus AZMAT ALI AND 8 ORS.	MR. B C DAS MS. I DAS	
<u>ORDERS</u>				
52	MACApp./525/2019 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. RUN KUMARI GIRI @ MATIKALAI GIRI AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/626/2023 in MACApp./525/2019	SMTI. RUN KUMARI GIRI AND 2 ORS. Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. R GOSWAMI Ms. J BARUAH	
53	I.A.(Civil)/2825/2019 in RSA/180/2006(D/O), FIXED in Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
	WITH Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
<u>HEARING</u>				
54	MFA/39/2014 WITH LCR, FIXED	SMT. PUNAM DEVI and 5 ORS, Versus RELIANCE GENERAL INSURANC CO. LTD. and ANR.	MR.J KALITA MR.S C PANDIT	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

62	Bail Appln./2865/2023 CONNECTED WITH ITEM NO 20 IN THE DAILY CAUSELIST. FIXED.	AMINUL ISLAM @ AMINUL HAQUE Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY PP, ASSAM
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
63	WP(C)/2843/2021 WITH WP(C)/2841/2021(D/O), FIXED	M/S BARAK ALLOY Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST

LEAVE NOTE OF ADVOCATES FOR 21/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
2	Bail Appln./2924/2023 B/O	MD. SAIFUDDIN Versus THE STATE OF ASSAM	MR M H AHMED MR M RAHMAN I AMIN MS. N SULTANA	PP, ASSAM
ORDERS				
3	Crl.Pet./688/2023 FIXED	SAHIL KHAN @ RAMJAN ALI Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
4	WITH AB/2004/2023	RAMJAN ALI @ SAHIL KHAN Versus THE STATE OF ASSAM	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
55	Crl.Rev.P./327/2023 FIXED	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR.	MR. M A CHOUDHURY MR. A AHMED	
	WITH I.A.(Crl.)/727/2023 in Crl.Rev.P./327/2023	ABDUL MATIN Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. A AHMED	
<u>BAIL HEARING (BA)</u>				
56	Bail Appln./2886/2023 FIXED.	BIJOY GHOSH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
57	AB/2247/2023 FIXED.	AMULYA DEKA AND ANR Versus THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD MS. M LAHKAR	PP, ASSAM
<u>ORDERS</u>				
58	Crl.A./28/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED	KUNTHA RABHA @ KUNTA RABHA Versus THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER	PP, ASSAM
59	I.A.(Crl.)/719/2023 FIXED in Crl.Rev.P./241/2023	SONESWAR BARMAN Versus THE STATE OF ASSAM AND ANR.	MS S MEDHI	
	WITH Crl.Rev.P./241/2023	SONESWAR BARMAN Versus THE STATE OF ASSAM AND ANR.	MS S MEDHI	

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./201/2021 AT 4:15 PM	ABU BAKKAR SIDDIQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	MS. D SAIKIA (AMICUS CURIAE)(R-2) MR. D DAS(ADDL.PP, ASSAM)
	WITH I.A.(Crl.)/531/2021 in Crl.A./201/2021	ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	PP, ASSAM

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